

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 105 of 2001

Jabalpur, this the 5th day of November, 2003

Hon'ble Shri M.P. Singh, Vice Chairman

Appalakonda, S/o Late Apparao,
Aged about 47 years, Employed as
Gangman, S.E. Railway, (Under
P.W.I.-III-Marouda), Post : Marouda,
District-Durg (Chhattisgarh)

... Applicant

(By Advocate - Shri V. Tripathi)

V e r s u s

1. Union of India,
Through the General Manager,
South Eastern Railway,
14, Garden Reach, Kolkatta.
2. The Divisional Railway Manager,
South Eastern Railway, Bilaspur
Division, Bilaspur (Chhattisgarh).
3. The Senior Divisional Engineer
(West) South Eastern Railway,
Bilaspur Division, Bilaspur
(Chhattisgarh).
4. The Assistant Engineer (I),
South Eastern Railway,
Post : Bhilai-3,
District - Durg (Chhattisgarh).
5. The Assistant Engineer (II),
South Eastern Railway,
Post : Bhilai-3,
District : Durg (Chhattisgarh). ... Respondents

(By Advocate - Shri M.N. Banerjee)

O R D E R (Oral)

The applicant has sought for the following reliefs :-

"10.1 The Hon'ble Tribunal be pleased to call for the complete record of the case pertaining to the transfer of the applicant.

10.2 The Hon'ble Tribunal be further pleased to quash the transfer order No. E/1/Pt.IV/249, dated 26.6.2000 and also quash the cryptic order of Sr. Divisional Engineer (W), S.E. Railway, Bilaspur No. W(G)/708/Pt.IV/303, dated 22/26-12-2000.

10.3 Any other relief/order/award which the Hon'ble Tribunal deems fit and proper in the circumstances of the case also be granted including the cost of the

M.P.S.

original application as well as this application."

2. By filing this Original Application the applicant has assailed the order of transfer dated 22/26.12.2000 (Annexure A-12) by which he has been transferred from Gang No. 2 to Gang No. 12 at Kusumkasa under PWI/III/Marouda.
3. Heard the learned counsel for the parties.
4. The learned counsel for the applicant stated that the applicant has been relieved and has joined the new place of his posting. Therefore the OA has become infructuous. Original Application is accordingly dismissed as infructuous.

M.P. Singh
(M.P. Singh)
Vice Chairman

"SA" *मुख्यमंत्री से लेकर अधिकारी तक*

- (1) *.....* *.....*
(2) *.....* *.....*
(3) *.....* *.....*
(4) *.....* *.....*

मुख्यमंत्री
30 अक्टूबर
(18/11/03)

*Executive
Secretary*